

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajitha Kumari. R, Kuzhiyil House, R. Mangalam, Kannambra P. O., Alathur Taluk, Palakkad-678 686 holder of S. S. L. C. No. B152947 with Register No. 334648 of March 2001, in the Higher Secondary Examination (Class XII) Certificate No. HSE 689398 with Register No. 893640 of March 2003, issued from Board of Higher Secondary Examination, Govt. of Kerala, in the Bachelor of Arts Certificate No. 207363 with Register No. NNADAECR24 of April 2006 issued from Calicut University, also known as Rajitha Kumari. R in the Aadhaar Card No. 794497410697 issued from UIDAI, Govt. of India, known as Rajithakumari. R in the Election Identity Card No. DLV1681303 dated 2-2-2005 issued by the Electoral Registration Officer, Alathur LA Constituency, known as Rajithakumari in the Ration Card No. 1950080563 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Alathur and as Rajitha R Nair in the PAN Card No. BBEPR7921R issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I have changed my name as Rajitha. R and will sign accordingly.

This change will come into effect in all records related to me.

Kannambra,
3-7-2018.

RAJITHA KUMARI. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nirmala. K, "Niranjana", behind P & T Quarters, Palappuram P. O., Ottapalam Taluk, Palakkad-679 103, holder of S. S. L. C. Book No. A667004 with Register No. 59670 of April 1974, also known as K. Nirmala in the Marriage Certificate with Registration No. 24/77, date of Registration 3-2-1977 issued by the Local Registrar and Executive Officer, Guruvayur Township Committee, known as Nirmala in the Ration Card No. 1948157066 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam, in the Birth Certificate of my son

Rejith. N. R with Registration No. 560/77, date of Registration 30-11-1977 issued by the Executive Officer and Registrar of Births and Deaths, Pazhayanoor Panchayat, in the SSLC Book No. F 215655 with Register No. 323308 of March 1993 of my son Rejith. N. R. and as Nirmala Ramakumaran in the Aadhaar Card No. 9299 8625 8503 dated 6-3-2018 issued from UIDAI, Govt. of India, in the Election Identity Card No. WKT0037812 dated 29-5-2018 issued by the Electoral Registration Officer, Ottapalam LA Constituency, in the PAN Card No. ALRPN0853G issued from Income Tax Department, Govt. of India is one and the same person. Hereafter I will be known by the name Nirmala Ramakumaran only and will sign accordingly.

This change will come into effect in all records related to me.

Palappuram,
27-6-2018.

NIRMALA. K

**COCHIN UNIVERSITY OF SCIENCE AND
TECHNOLOGY**

NOTIFICATION

No. EL. 23(2)/Notifications/2008(P. F.)-II

1st August 2018.

It is hereby notified that the Hon'ble Chancellor has been pleased to nominate Dr. Ashok.V, Outstanding Scientist, Vikram Sarabhai Space Centre (VSSC), Thiruvananthapuram to the Academic Council of the University as the representative of Indian Space Research Organisation (ISRO) in accordance with Section 23(2) "Nominated Members (iv)" of Cochin University of Science and Technology Act, 1986.

The term of Office of the above member shall be for a period of two years with effect from 19-6-2018, subject to the provisions, contained in the Cochin University of Science and Technology Act, 1986 (31 of 1986) and Statutes thereunder.

Kochi-22.

DR. DAVID PETER. S.
Registrar.